

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2017 &  
IA NO. 421 OF 2017**

**Dated: 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TEAMEC Chlorates Ltd. .... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & .... Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.  
Ms. Sonia Parween

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishan  
Mr. Rahul Kumar Sharma for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **07.11.2019 at 2.30 p.m.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*